

PROCEEDINGS OF THE DISTRICT JUDGE, KOZHIKODE

Present :- Smt.P.Ragini, District Judge

Sub :- Estt - District Court, Kozhikode - Promotion, Transfer and posting of Members of staff - Orders - Issued.

- Read. 1) Representation Dated 29-09-2021 put in by Sri. Abdul Khadar.P.P, Clerk, Sub Court, Kozhikode.
2) Representation Dated 03-10-2021 put in by Smt.Sindhu.K.P, Attender Grade-II,Sub Court ,Vatakara.
3) Application for transfer put in by Smt.Sabitha.P.V,Senior Grade Typist, Munsiff Court,Nadapuram.

ORDER NO. A1-21/2021

Kozhikode, Dated : 05.11.2021

The following Orders of Promotion, transfer and posting of members of staff are issued.

1. Sri. Abdul Khadar.P.P (PEN.622894), Clerk, Sub Court, Kozhikode is transferred and posted as such to the Addl District & Sessions Court (for the trial of cases related to atrocities and sexual violance towards women & Children) , Kozhikode Vice SI No 2.
2. Sri.Shaji.P.K (PEN.585935), Clerk, Addl District & Sessions Court (for the trial of cases related to atrocities and sexual violance towards women & Children) , Kozhikode is transferred and posted as such to the Sub Court, Kozhikode Vice SI No 1.
3. Smt. Sabitha.P.V (PEN.620501) , Senior Grade Typist, Munsiff Court, Nadapuram is transferred and posted as such to the Munsiff- Magistrate Court, Perambra Vice SI No 4.
4. Sri.Abdul Salam.C.P (PEN.623589) , Senior Grade Typist, Munsiff- Magistrate Court, Perambra is transferred and posted as such to the Munsiff Court, Nadapuram Vice SI No 3.
5. Smt. Sindhu. K. P, (PEN.665705) , Attender, Sub Court, Vatakara is appointed by transfer as L.D.Typist, transferred and posted as such to District Court, Kozhikode in the existing vacancy.
6. Deepa.V (PEN. 816482), Process Server, Sub Court, Koyilandy, is transferred and posted as such to District Court, Kozhikode in the existing vacancy.
7. Smt. Agna.D.S (PEN. 890993), Office Attendant, Addl District Court-III,Kozhikode is transferred and posted as such to Munsiff Court-I, Kozhikode Vice SI No 8.
8. Sri.Rakesh.N.V (PEN 869996), Office Attendant , Munsiff Court-I, Kozhikode is transferred and posted as such to Addl District Court - V, Kozhikode in the existing vacancy.

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Present - Sd/- P. S. D. District Judge

The Joining Time of SI No 4 and 5 is restricted to three days on public Interest and others are not entitled for joining time . The Presiding officers concerned are directed to relieve the incumbents forthwith.

**Sd/-
DISTRICT JUDGE**

1. The Motor Accidents Claims Tribunal, Kozhikode.
2. Addl District & Sessions Court (for the trial of cases related to atrocities and sexual violence towards women & Children) , Kozhikode.
3. The Prl Sub Judge, Kozhikode.
4. The Sub Judge, Vatakara.
5. The Principal Munsiff-I, Kozhikode.
6. The Munsiff, Nadapuram.
7. The Munsiff - Magistrate, Perambra.

Copy to:

1. The Senior Superintendent, District Court, Kozhikode.
2. The Junior Supdts. II/III/ IV, DSA, District Court, Kozhikode.
3. The Secretary, KCJSO, District Committee, Kozhikode.
4. The Secretary, KDJECCS Ltd. Kozhikode
5. Sec.B1, District Court, Kozhikode.
6. The File.
7. The Proceedings file

// True Copy / Forwarded / By Order //


Sheristadar

